

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-291-2020**

Gandha Vishant Kamat

... Petitioner

Versus

Member Secretary, NGPDA & Ors.

... Respondents

Shri A.D. Bhobe with Shri Sagar Sarmalkar, Advocate for the Petitioner.
Shri H.D. Naik, Advocate for the Respondent No.1.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 21 October 2020****P.C. :**

Shri H.D. Naik, the learned counsel, waives notice for the first respondent.

2. Issue notice to the remaining respondents, returnable on 04.11.2020.

3. In the meanwhile, the interim protection, the appellate Court granted on 15.10.2020, shall continue.

DAMA SESHADRI NAIDU, J.

NH